ध्यान में रखकर युक्तियुक्त आधार पर निर्धारित किए जाते हैं । तथापि, वास्तविक मासिक आवंटनों का प्रत्येक मास के लिए लेवी चीनी की कुल नियुक्ति के संदर्भ में मामूली समायोजन किया जाता है ।

गत पांच महीनों के दौरान मेघालय को दिया गया चावल

3391. **श्री हुकम चन्द कछवाय :** क्या कृषि मंत्री यह बताने की कृपा करेंगे :

(क) क्या गत पांच महीनो के दौरान केन्द्रीय सरकार ने मेघालय को कितना चावल दिया है,

(ख) इस अवधि मे राज्य सरकार ने केन्द्रीय सरकार से कितने चावल की माग की थी ; और

(ग) राज्य को चावल का पूरा कोटा न दिये जाने का कारण क्या है ?

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णा साहिब पी० शिन्दे) : (क) से (ग). विभिन्न राज्यो/केन्द्र शासित प्रदेशो की प्रत्येक मास चावल समेत खाद्यान्नो का आवंटन केन्द्रीय पूल में खाद्यान्नों की समूची उपलब्धता, कमी वाले राज्यो की सापेक्ष आवश्यकताओ, बाजार उपलब्धता और अन्य सगत तथ्यो को ध्यान मे रखकर किया जाता है । मेघालय को पिछले पाच महीनो अर्थात अक्तूबर, 1973 से फरवरी, 1974 के दौरान 16.1 हजार टन चावल सप्लाई किया गया था जबकि उनकी चावल की मांग 26.0 हजार मीटरी टन थी ।

गत पांच महीनों के दौरान महाराष्ट्र को चावल की सप्लाई

3392. **श्री हुकम चन्द कछवाय :** क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) गत पांच महीनों के दौरान केन्द्र सरकार ने महाराष्ट्र को कितना चावल दिया ,

(ख) उक्त अवधि के दौरान राज्य सरकार ने केन्द्र सरकार से कितने चावल की मांग की थी ; और

(ग) राज्य को चावल का पूरा कोटा न देने के क्या कारण हैं ?

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णासाहिब पी० शिन्दे) : (क) से (ग) केन्द्रीय पूल से राज्यों को चावल सहित खाद्यान्नों के आवटन, केन्द्रीय पूल में समूची उपलब्धता, अन्य कमी वाले राज्यों की सापेक्ष आवश्यकताओं, बाजार में उपलब्धता और अन्य सगत बातों को ध्यान मे रखकर प्रत्येक मास किए जाते हैं । महाराष्ट्र सरकार द्वारा अक्तूबर, 1973 से फरवरी, 1974 के दौरान मांगे गए 135 हजार मीटरी टन चावल के प्रति उन्हें केन्द्रीय पूल से 73 हजार मीटरी टन चावल सप्लाई किया गया था ।

Project Report on Plantation of Pulp Wood Species in Kerala

3393. SHRI VAYALAR RAVI: Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 4917 dated the 17th December, 1973 regarding central assistance for raising ucalyptus in Kerala and state:

(a) whether Government have received the detailed project report on

raising plantation of pulp wood species to replace the existing mixed quality forests of low economic value in Kerala; and

(b) if so, the gist thereof and the decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) and (b). Detailed Project Report on raising plantation of Pulp Wood Species to replace the existing mixed quality forests of low economic value in Kerala State has not yet been received.

Smuggling of Foodgrains to Delhi from neighbouring states for onward transmission to Bombay and Calcutta

3394. SHRI Y. ESWARA REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the fact that thousands of tonnes of foodgrains are regularly brought to Delhi from neighbouring surplus States to be transported to other places like Bombay and Calcutta; and

(b) if so, the steps taken to prevent this illegal flow of grains?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). The required information is being collected and will be laid on the Table of the House.

Different types of flats in each group constructed by DDA

3395. SHRI SUKHDEO PRASAD VERMA: Will the Minister of WORKS AND HOUSING be pleased to state::

(a) whether flats constructed by the Delhi Development Authority in the Capital for the middle income, low income and Janta group people are of different types in each group;

(b) if so, the reasons thereof;

(c) whether price of flat of different type in the same group are also different ; and

(d) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Yes, Sir.

(b) Different type-designs are adopted to avoid rigidity and monotonous uniformity in the colonies and to satisfy to some extent, the different tastes within the same income category.

(c) Yes, Sir.

(d) The difference in price is primarily because of variation in the plinth area, specifications, the land value and the number of floors constructed.

Fast unto death by an employee of F.C.I. in Delhi

3396. SHRI SUKHDEO PRASAD VERMA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether an employee of the Food Corporation of India Employees Union went on fast unto death on 18th February, 1974 in Delhi; and

(b) if so, the action taken in the matter?